## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TP(HC)/166,167,168/CAA/2017

NAME OF THE TRANSFEROR 1 NAME OF THE TRANSFEROR 2 : TTL PROTECTIVE DEVICES LTD : TSL TECHNO SERVICES LTD

NAME OF THE TRANSFEREE CO. : TTK HEALTHCARE LTD

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. H. EARTHER SESTHADRE

V. HARR KUMAR
FOR PETERSONER

TYER ETHOMAS

POR PETETRONER VILL

**ORDER** 

Heard the counsel for petitioner. Order is reserved.

Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)